

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216- Cont.Pet./9(AHM)2024 in IA/348(AHM)2024

ITEM No.217- IA/1150(AHM)2024

ITEM No.218-IA/1154(AHM)2024

ITEM No.219- IA/606(AHM)2023

ITEM No.220- IA/609(AHM)2023

ITEM No.221- IA/197(AHM)2024

ITEM No.222- IA/380(AHM)2024

ITEM No.223- IA/783(AHM)2024

ITEM No.224- IA/982(AHM)2024

In

CP(IB)/236(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

The saraswat Co. Operative Bank Limited

.....Applicant

V/s

Nami Steel Private Limited

.....Respondent

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Nipun Singhvi, Adv. a.w Mr. Vishal Dave, Adv. &
Mr. Mayur Jugtawat, Adv.

Mr. Udayraj Patwardhan, RP (Party in person)

Mr. Nilesh P. Udernani, Adv. in Cont. P.9 of 2024 & IA
1150 of 2024

For the Applicant : Ms. Natasha Shah, Adv. in IA 197 of 2024

Mr. Tarak Damani, Adv.& Mr. Aditya Joshi in IA 783/24

For the CoC : Ms. Natasha Shah, Adv.

For the Respondent : Mr. Nilesh P. Udernani, Adv. in IA 197 of 2024 & IA 380
of 2024 for R-1 & R-4 in IA 606 of 2023

For the SM : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

For the Liquidator : Mr. Masoom Shah, Adv

ORDER

Cont.Pet./9(AHM)2024 in IA/348(AHM)2024

Learned counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 24.09.2024

IA/1150(AHM)2024

Learned counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 24.09.2024

**IA/1154(AHM)2024, IA/606(AHM)2023, IA/609(AHM)2023, IA/197(AHM)2024,
IA/380(AHM)2024 & IA/982(AHM)2024**

Learned counsel for the liquidator filed a leave note. Learned counsel for the RP as well as RP is present.

Hence, matters stands adjourned.

List for further consideration on 24.09.2024

IA/783(AHM)2024

Ld. Counsel for the applicant seeks permission to withdraw the application. They have also filed withdrawal affidavit. In view of the same, permission is granted. Accordingly, IA/783(AHM)2024 is disposed-off as withdrawn.

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**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**